

(c) if so, whether Government propose to order any enquiry into the matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) There are three public sector undertakings namely Electronics Trade and Technology Development Corporation Limited (ET&T), CMC Ltd, and Semiconductor Complex Limited (SCL) under the Department of Electronics. There is no expenditure incurred on purchase of paintings and organising exhibition of paintings by ET&T Ltd. and SCL Ltd. CMC Ltd. incurred an expenditure of Rs. 71,950 on purchase of paintings and Rs. 1,58,877 in organising exhibitions of paintings during 1991-92.

(b) No, Sir,

(c) and (d). Do not arise.

[*Translation*]

Rehabilitation of Jhuggl Dwellers of Motia Khan

944. SHRI ARVIND METAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to rehabilitate the people living in hundred of Juggies outside Motia Khan residential colony; and

(b) if so, the time by which the Government propose to take any action in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Delhi Administration have reported that the

eligible squatters of Motia Khan are expected to be shifted by the end of 1992.

Hoarding of Ration Items

945. SHRI PANKAJ CHOWDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether any case of hoarding and selling of ration items in open market has come to light during the last 3 months;

(b) if so, whether the Government have taken any action so far to check it; and

(c) if so, the number and details of persons against whom action has been taken?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c). The State Governments and Union Territory Administrations are engaged in taking action against persons found to be indulging in hoarding and other malpractices in respect of essential commodities, (including rationed items), in terms of provisions of the Essential Commodities Act, 1955 and other relevant legislations.

As per information received from States/UTs upto 31.10.1991, 119478 raids have been conducted, 4156 persons arrested and goods worth Rs. 18.79 crores have been confiscated during the year 1991, for violation of various Control Orders issued under the Essential Commodities Act.

[*English*]

Unauthorized Occupation of Land in Durga Park, Delhi

946. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply given